

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 09
(IB)-1504(PB)/2019

IN THE MATTER OF:

Corporation Bank

.... Applicant/petitioner

v.

Patna Highway Projects Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 01.07.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SH. PRADEEP R. SETHI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Ms. Suruchi Kumari, Proxy Counsel

For the Respondent(s):

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ORDER

Ld. Proxy Counsel seeks short adjournment.

List on 10.07.2019.

Sd/-

(PRADEEP R. SETHI)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

01.07.2019
Ritu Sharma